NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

: M/s Indo – Asian News Channel Private Limited & 3

Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

D. B. Sarath babo Advocato hor. mls. pushgamenon 4 viden menon

Respondent 1 to)

B & sebm

2. K. Crawtham Keemas Athibam Wijay A. K

Counsel for 12 Attales Counsel for P7 T. P. Saivil.

3. T.v.P. Saivihan

(Undutalce to)

Nile Var Kalat

ORDER

Shri A K Athiban Vijay, representing counsel for petitioner present. Shri Sarath Babu, counsel for R1 to R3 present. Shri T V P Sai Vihari, appeared on behalf of R7 and undertakes to file vakalat. Counsel for petitioner is directed to send fresh notice to R4 in the main CP and proposed R5, R6 & R8 in the application for impleading them and file proof of service of notice by way of an affidavit by the next date of hearing. Time extended at request. Put up on <u>09.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)